

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 321 of 2013

Dated :9th September, 2014

Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member

In the matter of

Transmission Corporation of Andhra Pradesh &Ors. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission &Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. P. Shiva Rao
Ms. SwapanaSeshadri.

Counsel for the Respondent(s):

ORDER

The Learned Counsel for the Appellant has finished his arguments. He has also filed written submissions after serving copy on the other side.

Post the matter for making reply submissions by the Respondents on 16.09.2014 at Delhi Bench. In the meantime, the Learned Counsel for the Respondents are directed to file written notes after serving copy on the other side.

(RakeshNath)
Technical Member
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(Justice M. KarpagaVinayagam)
Chairperson